

[2 March, 2006]

RAJYASABHA

Prime Minister who conveyed that in seeking a resolution on the Jammu and Kashmir issue the two countries could, *inter alia*, explore ideas such as demilitarisation. PM stated that there would be no question of redeployment of security forces by India while cross border terrorism and infiltration continued and there was no cessation of acts of terrorist violence PM reiterated India's concern regarding cross-border terrorism and asked Pakistan to take effective measures to control it.

Pakistan denies that there are any terrorist training camps in Pakistan.

Nuclear energy agreement with USA

1037. SHRI LEKHRAJ BACHANI: Will the PRIME MINISTER be pleased to state:

(a) whether America is fulfilling the terms of Nuclear Energy Agreement made by Prime, Minister last year;

(b) whether it is a fact or any iota of doubt that America intend to have international check on our atomic fast breeder reactors;

(c) the opinion of our nuclear experts and scientist in that respect; and

(d) whether Government would consider or take action according to the opinion or advice of our nuclear experts and scientist or Chairman of Nuclear Commission?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI ANAND SHARMA): (a) Under the terms of the 18 July 2005 Indo-US Joint Statement, India and US are continuing their discussions to fully implement the understanding on cooperation in civil nuclear energy.

(b) Under the terms of this understanding, India will be identifying and separating its civilian and military nuclear facilities and programs in a phased manner and filing a declaration regarding its civilian facilities with the International Atomic Energy Agency (IAEA) and would place voluntarily its civilian nuclear facilities under IAEA safeguards. The separation of the Indian nuclear facilities would be done voluntarily by us based on India's national interest.

(c) and (d) The Government has seen reports of nuclear experts, academics, analysts and former diplomats expressing a wide variety of views on the extent and implications of the separation of nuclear facilities. The Government has consulted all relevant organizations in addressing the issue of separation. The India-US Working Group on civil nuclear energy, led by the Foreign Secretary, has representatives from the National Security Council Secretariat, Department of Atomic Energy and Ministry of External Affairs.

Visit of Japanese foreign minister

1038. SHRI RAVULA CHANDRA SEKAR REDDY: Will the PRIME MINISTER be pleased to state:

- (a) whether Japanese Foreign Minister visited India recently;
- (b) if so, the details of issues discussed and the areas identified during the meeting; and
- (c) the proposed investment in India by Japan during the coming two years and *wee versa*?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMMED): (a) Yes, Sir.

(b) During the visit of the Foreign Minister of Japan, Taro Aso to India from January 3-4, 2006, the two sides discussed a wide range of i. lateral, regional and international issues. It was agreed to conduct Foreign Minister-level talks with a strategic perspective and to utilise the existing Foreign Office Consultations at Secretary/Deputy Minister-level to prepare for the Foreign Minister-level dialogue. The two sides also agreed to launch an annual dialogue on disarmament and non-proliferation. The discussions also covered cooperation in trade, economy, defence, energy, and science and technology.

(c) The Governments of India and Japan agreed to make a special effort, in collaboration with the private sector, to encourage higher levels of investment by Japanese companies in India, as also expand operations of Indian companies in Japan.